

NATIONAL COMPANY LAW TRIBUNAL
MUMBAI BENCH, COURT-II

16. C.P.(IB) -1183(MB)/2022

CORAM:

SHRI ANIL RAJ CHELLAN
HON'BLE MEMBER (T)

SHRI KULDIP KUMAR KAREER
HON'BLE MEMBER (J)

**ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF THE
NATIONAL COMPANY LAW TRIBUNAL ON 01.05.2024**

NAME OF THE PARTIES: - M P International Private Limited

Section: 10 of the Insolvency and Bankruptcy Code, 2016

ORDER

Adv. Manoj Mishra appeared for the Applicant. Adv. Pooja Jhaveri for the representative of one of the Financial Creditor namely Aditya Birla Finance Limited appeared and seeks time to file reply/objection against the Petition under Section 10 of the IBC. Let the same be filed within a period of two weeks. Counsel for the Petitioner is directed to place on record the affidavit enclosing with the latest audited balance sheet as well as list of pending litigation, if any, including those with the tax authority. List this matter on **18.06.2024**.

Sd/-

ANIL RAJ CHELLAN
Member (Technical)

JAGDISH

Sd/-

KULDIP KUMAR KAREER
Member (Judicial)